65

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) Shankar Marg—Yes. Bazar Marg is not a Master Plan Road.

- (b) No amendment of the Master Plan is called for.
 - (c) Does not arise.

Selection of Chairman of the Cocliin Shipyard Project

- 580. SHRI K. CHANDRASEKHARAN: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:
- (a) wheiher the Central have received any note from the State Government of Kerala suggesting that the State Government might be consulted while selecting the Chairaman of the Cochin Shipyard Project; and
- (b) if so, the reaction of the Government of India in this regard?

THE MINISTER OF PARLIAMENT-ARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) This will be kept in view while selecting the Chairman.

Spreading of Gastro-Enterilis Disease in Kerala

- 581. SHRI K. CHANDRASEKHARAN: Will the Minister of HEALIH AND FAMILY PLANNING be pleased to state:
- (a) Whether Gastro Enteritis is spreading in Cannanore District of Kerala State, and has also become acute in Kasaiagod Town;
- (b) whether the disease is caused due to consumption of the low quality rice, and other adulterated foodstuffs;

- (c) to what extent has the disease affected the people of Cannanore District; and
- (d) what steps are being taken by Government to check and control the disease?

THE MINISTER OF STATE FOR HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA):
(a) Outbreak of gastro-enteritis had been reported from Cannanore District of Kerala State since 21st January, 1972 but the incidence is now reported to be under control. A few cases were reported from Kasargod since 29th February, 1972.

- (b) The disease does not appear to be related to the quality of ration rice or adulteration of foodstuffs. This has presumably been due to water borne ineffective organism.
- (c) 2082 cases were admitted in various hospitals in Cannanore District duging the period from 21st January to 13th March, 1972. Out of these cases, 1953 were cured and 28 died in hospitals including two at Kasargod. There were also out-patients in many of the hospitals.
- (d) Necessary preventive and curative measures against the spread of disease have been taken by the State Health authorities. These include adequate provision of essential drugs and disinfectants, disinfection of water supplies and infected houses, and anti-cholera mass innoculations.

Scheme for Employeiant of Teachers

582. SHRI K.C. PANDA:

SHRI DAHYABHAI V. PATEL: SHRI SUNDAR MANI PATEL: SHRI K.P. SINGH DEO:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

67

- (a) Whether attention of the Govern ment has been invited to a report appearing in the Times of India dated the 12th February, 1972, to the effect that Govern ment prepared a scheme for employment of 45 thousand teachers during the year 1972-73:
 - (b) if so, the details thereof: and
- (c) the total financial implications of this scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D.P. YADAV): (a) Yes, Sir.

(b) & (c). The scheme formulated by Government of India in 1971-72 for providing employment to the educated unemployed will continue to operate during the remaining part of Fourth Five Year Plan. Under that scheme Central assistance has been provided to the States and Union Territories for appointing 30,000 primary school teachers, 240 assistant inspectors of schools and 1000 instructors of 'Work experience' distribution of free text books and stationery to about 9 lakh children, supply of midday meals to about 8.6 lakh additional children. The scheme includes construction of rooms, worksheds, purchase of equipment etc. An amount of Rs. 4,416 crores was provided for this scheme for a period of four months during 1971-72. The above scheme will be continued in 1972-73 and the anticipated outlay during the full year is Rs. 12 crores. An additional allocation of Rs. 18 crores is being provided in 1972-73 for further expansion of the programme.

विद्यार्थी युनियनों का कार्यकरण

583. श्री प्रेम मनोहर: थी लाल ग्राडवासी :

क्या शिक्षा और समाज कल्यारा मंत्री यह बताने की क्रपा करेंगे कि :

(क) मदा विश्व विद्यालयों में विद्यार्थी युनियनों के गठन, कार्वकरण और विसीय

संचालन आदि सुधार के लिये सुभाव देने हेत् किसी आयोग का गठन किया गया है, और

to Questions

(ख) यदि हां, तो उसका व्यौरा क्या है श्रीर इसकी कार्य परिधि तथा कार्यक्रम क्या हैं ?

ttWORKING OF THE STUDENTS UNIONS

*583. SHRI PREM MANOHAR: SHRI LAL K. ADVANI;

Will the minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether any commission has beeh setto suggest improvements in the organization, working and financial operation of the siudents' unions in the Universition;
- (b) if so, the details thereof; and the scope of its functions and progammes ?]

शिक्षा और समाज कल्यारा तथा संस्कृत मंत्री (प्रो० एस० नरुल हसन): (क) और (ख) विश्वविद्यालयों में विद्यार्थी संघों के गटन और कार्य करने आदि के प्रश्न पर शिक्षा आयोग (1964-66) विश्व-विद्यालय अनुदान आयोग श्रीर शिक्षा मन्त्रालय द्वारा मई 1969 में आयोजित विद्यार्थी प्रतिनिधियों के सम्मेलन और विश्वविद्यालयों तथा कालेजों के अभिशासन पर विश्वविद्यालय अनुदान आयोप की समिति द्वारा विचार किया गया है। राज्य सरकारों और विश्वविद्यालयों को उनकी रिपोर्टों की प्रति-लिपियां नेज वी गई हैं। प्रतिलिपियां संसद पुस्तकालय में भी रख दी गई है।

fITHE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). The question of composition, functioning, etc. of students Unions in the Universities has been considered by the Education Commission (1964-66); Conference of Student Representatives convened by the Ministry of